| Annexure-6 | | | | | | | | | | | | | | | |
|---|-----------------------------------|---------------------------|-----------------|---------------------------|--|------------|------------|---------|----------|-------------------------------------|----------|-----------|--------------------|-----------------|--|
| Name of the Corporate Debtor: Avail Holding Limited | | | | | Date of commencement of CIRP: 29.01.2024 | | | | | List of creditors as on: 07.12.2024 | | | | | |
| | Operational creditors (Employees) | | | | | | | | | | | | | | |
| SI. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount | Amount | Amount of | Amount of claim | Remarks, if any | |
| | | Date of | Amount claimed | Amount | Nature of | Amount | Amount | Whether | % of | of | of any | claim not | under verification | | |
| | | receipt of | [Amount in Rs.] | of claim | claim | covered by | covered by | related | voting | continge | mutual | admitted | | | |
| | | claim | | admitted | | security | guarantee | party? | share in | nt claim | dues, | | | | |
| | | | | | | interest | | | CoC | | that may | | | | |
| | | | | | | | | | | | be set- | | | | |
| | | | | | | | | | | | off | | | | |
| | | | | | | | | | | | | | | | |
| | | | | | | | NIL | | | | | | | | |
| | 1 | | | | | | | | | | | | | | |
| | ΤΟΤΑΙ | - | - | - | | - | | | - | - | - | | - | | |